

the other two amendments to the vote of the House.

Amendments Nos. 1 and 5 were put and negatived.

MR. CHAIRMAN : The question is :

"In view of the serious financial crisis facing all the States and the fact that enormous debt charges of the States eat into their capacity to launch development schemes, this House calls upon the Government to immediately work out a scheme of amortisation of debts in consultation with the States and to implement it."

The Resolution was negatived

18.59 hrs.

RESOLUTION RE : STATUS OF
HIMACHAL PRADESH

SHRI VIKRAM CHAND MAHAJAN
(Chamba) : I move :

"That this House is of opinion that the Union Territory of Himachal Pradesh be raised to the status of a State."

This Resolution reflects the hope and aspirations of millions of people of the border territory of Himachal Pradesh.

MR. CHAIRMAN : The hon. Member may continue his speech next time. Does the House wish to take up half-an-hour discussion ?

SOME HON. MEMBERS : No.

MR. CHAIRMAN : The House stands adjourned till 11 A. M. on Monday.

19 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Monday, March 17, 1969/ Phalguna 26, 1890 (Saka).